

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 07.11.2016

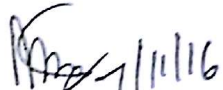
ORDER NO. 154 of 2016

Hon'ble President is pleased to partially modify the sitting notified vide order no. 148 of 2016 for CESTAT Delhi to the extent indicated below :-

From 08.11.2016 to 11.11.2016 at 10.30 a.m. Hon'ble Ms. Archana Wadhwa, Member (J) and Hon'ble Shri V. Padmanabhan, Member (T) will also hear Service Tax Division Bench matters alongwith Customs Division Bench matters.


From 08.11.2016 to 11.11.2016 at 10.30 a.m. Hon'ble Shri S.K. Mohanty, Member (J) will hear Single Member Bench matters as notified.

By Order


(Mohinder Singh)
Deputy Registrar

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-Dy. Registrar